

Cargo Freight Rates

*601. { **Shri P. C. Borooah:**
 { **Shri P. Kunhan:**

Will the Minister of **Transport and Communications** be pleased to state:

(a) whether a Conference of seven steamship lines has recently announced a 10 per cent rise in the basic cargo freight rates to be charged by them from U.S. Atlantic and Gulf of Mexico ports to India and other countries; and

(b) if so, whether a corresponding rise in freight rates has also been announced or is contemplated by Indian Steamship Companies?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The India, Pakistan, Ceylon and Burma Outward Freight Conference, governing the trade from the United States North Atlantic and Gulf ports to India, have recently announced an increase of 10 per cent on the base rates.

This conference presently comprises of one Indian and seven foreign shipping lines.

(b) In accordance with the usual conference practice, all the member lines have to adopt uniform tariff rates of freight.

Wagons for Palana Colliery

1120. Shri Karni Singhji: Will the Minister of **Railways** be pleased to state:

(a) whether the concerned authorities in Jodhpur Division of Northern Railway, are experiencing difficulties in effecting timely supply of railway wagons to the management of Palana Colliery (Rajasthan);

(b) if so, whether there is any dispute between the Railway and the management in the matter of payment; and

(c) the stage at which the matter stands at present?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No Sir.

(b) and (c). Do not arise.

Deep Sea Fishing in Orissa

1121. Shri Ramchandra Mallick: Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether any scheme has been received by the Centre from the Government of Orissa regarding the development of Sea fishing and Deep Sea Fishing during the Third Five Year Plan period;

(b) if so, the reaction of the Central Government; and

(c) the total amount sanctioned for the scheme?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) to (c). The Orissa Government has set up a State Fisheries Development Corporation (under the Indian Companies Act) for development of its Offshore and Inland Fisheries. The Corporation has applied to the Government of India for financial assistance by way of loan. To enable Government to consider this request, the Orissa Government have been asked to furnish fuller details of the scheme. These are still awaited. On receipt of these details, the application will be further considered.

Casual Workers in Railways

1122. Shri Karni Singhji: Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that in spite of definite instructions from Government, casual workers employed in Railways even in continuing works of more than 6 months duration are being discharged at regular intervals in order to deprive them of the status of temporary employees, which they are entitled to in such cases after completion of 6 months continuous service; and

(b) if so, what action has been taken or is being contemplated by